

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3296
ANSWERED ON:24.08.2006
NATIONAL HANDICAPPED WELFARE FUNDS
Barman Shri Hiten

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the funds of National Handicapped Welfare Funds (NHWFs) have been invested in various deposit schemes rather than utilizing them on the welfare of handicapped persons in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures taken/proposed to be taken by the Government for proper utilization of funds of NHWFs for the welfare of handicapped persons in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a), (b) & (c) Funds of the National Handicapped Welfare Fund are being utilised for implementation of `Scheme of National Scholarship for Welfare of Persons with Disabilities`. The funds, which are not required within a period of six months, are invested in term deposits of Nationalized Banks and Post Office offering maximum returns.